CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 314/96

Thursday, this the 23rd day of September, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR JL NEGI, ADMINISTRATIVE MEMBER

R. Rajendran, S/o. Late M.K. Ramakrishna Panicker, (Assistant Conservator of Forests), Divisional Forest Officer, Timber Sales Division, Trivandrum, residing at 'SARAS' T.C. 30/101, Anayara P.O., Trivandrum - 29.

... Applicant

By Advocate Mr. M.R. Rajendran Nair

Vs.

- The Chief Secretary to Government of Kerala, Government Secretariat, Trivandrum-695 001.
- The Union of India, represented by Secretary to Government, Ministry of Environment, Government Secretariat, New Delhi.
- Union Public Service Commission, represented by its Secretary, Dholpur House, New Delhi.

... Respondents

By Advocate Mr. Govindh K. Bharathan, SCGSC

The application having been heard on 23.9.99, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant submitted that the direction given in O.A. 1638/98 can be followed here and the respondents may be directed accordingly.

 Considering the facts and circumstances of the case and the reliefs sought for, this prayer appears to be just and proper.

- 3. Accordingly, the respondents are directed to hold the review selection committee for the period from 1988 onwards and complete the exercise of finalising the select list, approving the same and notifying the appointments in accordance with the rules and regulations within four months from today.
- 4. O.A. is disposed of as above. No costs.

Dated this the 23rd day of September, 1999.

J.L. NEGI ADMINISTRATIVE MEMBER A.M. SIVADAS JUDICIAL MEMBER

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